

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

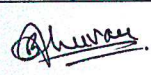
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE BINOD KUMAR SINHA - MEMBER TECHNICAL

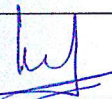
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 586/9/HDB/2019 ✓
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Hi-Reach Construction Equipments Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BHUVAN ARORA	ADVOCATE	LEGAL@GYANSHREECONSULTANTS.COM 9711103338	

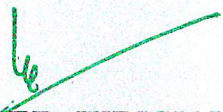
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arinash Desai			
Kopal Chawla	Adv.	7702778202	

ORDER

Counsels representing both sides are present. Counsel for the Petitioner reported ready for making submissions. Counsel for the Respondent prayed short time for making submissions. At her request, time is enlarged. Put up the matter on 16.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL